## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Pvt Ltd & (02) others
UNDER SECTION	
	241

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Vijay Bhatan	Polos	9666 443698	E.
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## Counsel for Respondent(s):

	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
	V. Venkata Rami Reddy	Advo	ungel In Re	spondants con	1 U.V.
M	1 K. Vi Japhaskan		Lousel fa	46664369	Ss.
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Heard Shri.K.Vijay Bhaskar, learned counsel for the petitioner and Shri. V. Venkata Rami Reddy, learned counsel for the Respondents.

Learned counsel for the respondent accepts notice on behalf of all the respondents and waives notice and request time for giving reply. Post the case on 14.11.2017 for final hearing.

Member (Technical)

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Member (Judicial)